

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 3684.
TO BE ANSWERED ON MONDAY, THE 19TH MARCH, 2018.**

JOB RESERVATION IN PRIVATE SECTOR

3684. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to formulate any scheme to implement reservation in appointment in private companies and if so, the details thereof;
- (b) whether the Government has held meetings with the private companies in this regard;
- (c) if so, the details thereof and the progress made so far in this regard; and
- (d) whether any time-limit has been fixed in this regard and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

(a) to (d) : A Coordination Committee for Affirmative Action for SCs & STs in the Private Sector was set up by the Government in 2006. In accordance with the decisions of the Coordination committee, Apex Industry Associations namely Confederation of Indian Industry (CII), Federation of Indian Chamber of Commerce and Industry (FICCI) and Associated Chambers of Commerce & Industry of India (ASSOCHAM), have prepared a Voluntary Code of Conduct (VCC) for member companies centered around education, employability, entrepreneurship and employment to achieve inclusion.

Measures, inter-alia, including scholarships, vocational training, entrepreneurship development programmes and coaching are provided by the members of Industry Associations.
